Sr. No. 718 **Through video Conference** 

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 126/2019 WP(Cr1) No. 126/2019

Sabzar Ahmad Naik

.... Petitioner(s)

Through:-

Mr. M. Gatoo, Advocate (through Video conference)

V/s

State of J&K and others

.....Respondent(s)

Through:-Mr. M. A Chashoo, AAG (through Video conference)

## HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE Coram : <u>ORDER</u>

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Mr. M. A. Chashoo, learned AAG, shall keep the detention record

& KAS

available with him on the next date of hearing.

List on 18.06.2020.

(Sindhu Sharma) Judge

**SRINAGAR** 10.06.2020 SUNIL-II